

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.NO. 185 of 1998

Thursday, this the 19th day of February, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. A. Thulasidharan,
S/o K. Aravindan,
Gangman, Southern Railway, Ottakkal,
Punaloor Section, residing at
Nisha Bhavan, Ottakkal PQ,
Thenmala, (via) Punaloor. .. Applicant

By Advocate Mr. K. Ramakumar

Versus

1. The Southern Railway
represented by its General Manager,
Chennai (Madras).
2. The Section Engineer, P.Way,
Southern Railway, Punaloor. .. Respondents

By Advocate Mr. James Kurian, ACGSC

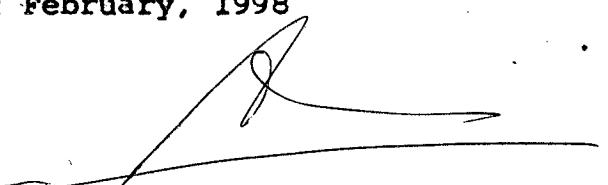
The application having been heard on 19-2-1998,
the Tribunal on the same day delivered the
following:

O R D E R

Learned counsel appearing for the respondents
submitted that the applicant has been reinstated in
service. It is submitted by both sides that in this
circumstance it is not necessary to prosecute the
original application and the original application can be
dismissed.

2. Accordingly, the original application is dismissed.
No costs.

Dated the 19th of February, 1998


A.M. SIVADAS
JUDICIAL MEMBER